


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

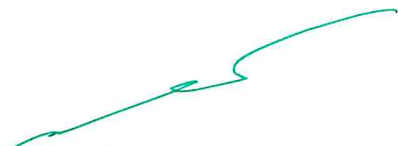
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	For hearing	397/ 398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash R Banerjee 9742132241 for Abhijit	Respondent 1 to 4	

ORDER

Counsel for Respondents 1 to 4 is present. Matter is listed today for final hearing. Petitioner is called as absent. No representation for Petitioner. Since last 2 adjournment the counsel and also the Petitioner are absent. It appears that, Petitioner is not showing any interest to proceed with this matter. As a last chance one more opportunity is to be given to the Petitioner and in case if Petitioner or his Counsel do not attend the Tribunal on the next date of hearing. Orders will be passed according to law. Notice to the Petitioner. Registry to issue the same. List it on 04/01 /2018.


Member (T)


Member (J)